

SIKKIM



GOVERNMENT

GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok

Monday 1st December 2025

No. 452

GOVERNMENT OF SIKKIM
LAW DEPARTMENT

No. 11(665)LD/2025/28

Dated: 1.12.2025

NOTIFICATION

The following Ordinance promulgated by Governor on 28th day of November, 2025 is hereby published for general information:—

**THE SIKKIM TOWN AND COUNTRY PLANNING ORDINANCE, 2025
(ORDINANCE NO. 03 OF 2025)**

**AN
ORDINANCE**

to amend the Sikkim Town and Country Planning Act, 2024.

Whereas, the Legislative Assembly of Sikkim is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action:

Now therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, the Governor of Sikkim is pleased to promulgate the following Ordinance, namely: -

- | | |
|---|---|
| Short title,
extent and
commencement | 1. (1) This Ordinance shall be called the Sikkim Town and Country Planning Ordinance, 2025.
(2) It extends to the whole of Sikkim.
(3) It shall come into force on the date of its publication in the Official Gazette. |
| Amendment of
section 58 | 2. In the Sikkim Town and Country Planning Act, 2024 (hereinafter referred to as the "principal Act"), in section 58, for existing marginal heading, the following shall be substituted, namely:
"Scope of Development Scheme" |
| Omission of
Section 122 | 3. In the principal Act, section 122 shall be omitted. |

Gangtok

Dated the 28th November 2025

By order and in the name of the Governor of Sikkim.

Om Prakash Mathur
Governor Of Sikkim

Suraj Chettri
LR-cum-Secretary
Law Department
File No.11(665)LD/2025